

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. 1377/1996

New Delhi this the 30<sup>th</sup> JUNE, 2000

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Hon'ble Sh. S.R. Adige, Vice Chairman (A)  
Hon'ble Sh. Kuldip Singh, Member (J)

In the matter of :  
Sh. S.B. Poddar, S/o Sh. S.C. Poddar,  
Aged: 52½ years  
working as Assistant Audit Officer,  
in the office of Principal Director  
of Audit,  
Northern Railway,  
Baroda House,  
New Delhi-110001.

and Resident of :  
989-Baba Kharag Singh Marg,  
New Delhi-110001.

.....Applicant  
(By: Advocate Sh. P.M. Ahlawat)

Versus

1. Union of India, through  
The Comptroller & Auditor  
General of India,  
10, Bahadurshah Zafar Marg,  
New Delhi

(By: Advocate Sh. M.K. Gupta)  
.....Respondent

ORDER

Hon'ble Sh. S.R. Adige, VC (A)

Applicant impugned respondents letter dated 4.4.96 (Annexure A-1) and further a direction to promote him as Audit Officer (Rs 2375 - 3500) from the date he was due to be promoted as Audit Officer against reserved quota for S.C. category with all consequential benefits.

2. In impugned letter dated 4.4.96 respondents had stated that they are unable to proceed further upon applicant's representation dated 21.3.96 regarding promotion of SC/ST officers in the light of the Hon'ble Supreme Court decision in the case of Sh. R.K. Sabharwal

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and Ors. Vs. State of Punjab & Ors. as no instruction from Government of India had been received in this regard.

3. It is not denied that detailed instructions have since been issued by Govt. of India in the light of the Hon'ble Supreme Court decision in Sabharwal case (Supra) .

4. This O.A. is therefore disposed of with a direction to respondents to dispose of applicant's claims contained in his representation dated 21.3.96 in accordance with the rules, instructions and judicial pronouncements within 4 months from the date of receipt of a copy of this order. If any grievance still survives it will be open to applicant to agitate the same in accordance with law if so advised. No costs.

  
( KULDIP SINGH )  
Member (J)

  
(S.R. ADIGE)  
Vice Chairman (A)

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